

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insol.) No. 160 of 2017

IN THE MATTER OF:

**Pr. Director General of
Income Tax (Admn. & TPS)**

...Appellant

Vs.

M/s. Spartek Ceramics India Ltd. & Anr.

...Respondents

Present:- For Appellant:- None.

**For Respondents:- Mr. Neeraj Chaudhary, Advocate for
Respondent No.1.
Mr. Vijay Joshi, Senior Panel Counsel for Government of
India, Advocate for Respondent No.3.**

ORDER

11.01.2018- In spite of repeated calls, nobody appears on behalf of the Appellant. The appeal is dismissed for non-prosecution.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

Ar/G